

(A)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 164/96
in
C.A. NO. 2611/90

Hon'ble Shri R.K. Ahooja, Member(A)

New Delhi, this 28th day of June, 1996

Muni Shankar
s/o Pritam Dutta
working as Khalasi
under D.R.M. Office
Northern Railway
Moradabad (U.P.)

.... Petitioner

(By Shri H.K. Gangwani, Advocate)

Versus

1. Shri V.K. Aggarwal
General Manager
Northern Railway
Brodha House
NEW DELHI - 1.

2. Shri M.Z. Ansari
Divisional Railway Manager
Northern Railway
Moradabad (U.P.).

... Respondents

O R D E R (Oral)

Shri H.K. Gangwani, learned counsel for the Petitioner states that the applicant wishes to withdraw the Contempt Petition, since the respondents have already withdrawn the impugned orders. Therefore, Contempt Petition is disposed of as withdrawn.

R.K. Ahooja
(R.K. AHOOJA)
MEMBER(A)

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